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Year-2022-23

I, PRAPHOOL CHANDRA PASWAN S/O SHRI GANESH PASWAN aged 58 Years,

belonging to Bihar Legislative Assembly, Secretariat service and presently working Assistan

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my

spouse and dependants* :

A **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Smt.CHANDA DEVI	Dependant-1 RAHUL RAJ (S)	Dependant-2 SAURABH KUMAR (S)	Dependant-3 SAILESH KUMAR (S)
(i)	Cash	25,000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI 68,000/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 25,000/- YEARLY	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	10 Gm gold	20 GM SILVER	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Smt.CHANDA DEVI	Dependant-1 RAHUL RAJ (S)	Dependant-2 SAURABH KUMAR (S)	Dependant-3 SAILESH KUMAR (S)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2 ACER LAND	Nil	Nil	-Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI AGAMKUAN PATNA	9,00000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	B.M.SPPOO48Q	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1301

Gender :-

M (M/F)

Date of Birth :-

1 2 0 2 1 9 6 4 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY . SECRETARIAT

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

MUNGER

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Praphool Chandra Paswan

Name of Employee: PRAPHOOL CHANDRA
PASWAN

Place: Patna

Designation: ASSISTANT

Date: 02-02-2023

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.